

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-52/2006/361/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati, the 19th January, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJKA/2024/317 dated 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 18.01.2024 till the morning of 24.01.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/362/A, dated 19.01.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

sd/-
19/1/24

REGISTRAR (VIGILANCE)

sd/-